

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2321
ANSWERED ON:27.08.2012
SCHEME FOR ROAD ACCIDENT VICTIMS
Owaisi Shri Asaduddin;Thamaraiselvan Shri R.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government is planning a scheme for protection of people who do not come forward to help road accident victims due to apprehension of being involved in court cases;
- (b) if so, whether a committee has been constituted to suggest ways and means for this scheme;
- (c) if so, the details thereof along with the composition of this committee;
- (d) whether the Government also proposes to launch any incentive scheme to protect and save the lives of road accident victims; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (DR. TUSHAR A. CHAUDHARY)

(a) & (b) No Madam.

(c) to (e) Do not arise. However, the Hon'ble Supreme Court in one of their judgments had clearly stated that there are no provision in the Indian Penal Code, Criminal Procedure Code, Motor Vehicles Act, which prevents doctors from promptly attending to seriously injured persons and accident cases before arrival of police. Hon'ble Supreme Court has also stated that every injured citizen brought to the Hospital for medical treatment should instantaneously be given medical aid. The Motor Vehicle Act was further amended to this effect in 1994, to make it mandatory that the doctors would treat the accident victims without waiting for any formalities. A detailed circular containing all these provisions of SC order was issued by this Ministry to all the states and Union Territories on 9th September, 2004.

Further the Ministry of Road Transport and Highways has written a letter on 7th May 2010 to Ministry of Health and Family welfare highlighting the Hon'ble Supreme Court's order in this regard and requesting them to direct all the hospitals and doctors to attend the accident victim during the golden hour without waiting for any formalities and without any apprehension of police for being involved in these medico legal cases. Similarly, Ministry of Home affairs has also been requested to give the training to entire police force so as to handle the accident victims with compassion and utmost urgency. In addition, the Ministry has taken steps to spread public awareness about this issue through release of advertisements in electronic media and distribution of posters etc.